GOVERNMENT OF BIHAR HEALTH DEPARTMENT

Notification No. 11 महा (विविध्) 01 2020

Dated:

ORDER

In exercise of the powers conferred by the Bihar Epidemic Diseases, COVID-19, Regulations, 2020 under the Epidemic Diseases Act, 1897, the following directions are hereby issued for the purpose of prevention and control of the outbreak of epidemic disease namely COVID-19 in the state of Bihar, with immediate effect: -

- I. The operations of all Shopping Malls, Gymnasium, SPA and Swimming pools in the state of Bihar to be suspended till 31st March, 2020.
- II. The operations of all Theatres in the state of Bihar to be suspended till 31st March, 2020.
- III. Any gathering including family mass gathering (except marriages) is restricted to maximum of 50 persons in the state of Bihar till 31st March, 2020.
- IV. All major shops, restaurants in the state of Bihar should be disinfected daily and shall also make provisions of availability of ample number of hand sanitizers at main entrance and individual shops for visitors. All entry should be allowed only after cleaning of hands with hand sanitizers. Major would imply premises which cater to more than ten (10) persons at a time.
- V. All private Hospitals to report suspected COVID-19 cases to the Civil Surgeon of the district without fail within 3 hours of examination.

Sd./-

(Sanjay Kumar)
Principal Secretary
Health Department
Date 18:3:2020

Memo No. 2.15 (11)

Copy to: -

1. Chief Secretary, Govt of Bihar

- 2. Additional Chief Secretary, Home Department, Govt of Bihar
- 3. Director General of Police, Govt of Bihar
- 4. Principal Secretary to Hon'ble Governor of Bihar
- 5. Principal Secretary Hon'ble C.M., Govt. of Bihar
- 6. Secretary, Urban Development Depart, Govt of Bihar
- 7. Executive Director, Health Department, Govt of Bihar
- 8. PS to Hon'ble Minister Health, Govt of Bihar
- 9. All Divisional Commissioners / District Magistrates, Govt of Bihar

Principal Secretary Health Department